

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IA 1161/2020

In

C.P.(IB)1387/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: ERICSSON INDIA PVT LTD V/s RELIANCE
COMMUNICATIONS LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Ashish S Kamat a/w Mr. Viraj Maniar, Ld. Sr. Counsel for the Applicant present. Mr. Ankit Lohia, Ld. Counsel for the Respondent present.
2. Heard the learned counsel and perused the records.
3. Both sides may file written submissions within one week.
4. List this matter on **29.07.2024** for taking written arguments on record.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)